

being a State subject it is for the State Governments to implement the recommendations of the National Police Commission. However, from time to time the Central Government have been requesting them to expedite the implementation of the recommendations. Response received from majority of the States give an indication that the reports have been thoroughly studied by them and good measure of action taken.

The recommendations made by the Commission are of far-reaching consequences and implementation thereof is a continuous process. While serious efforts are being made by the State Governments to expedite action it may not be possible to lay down a time frame for the full implementation of the recommendations.

[Translation]

Strength of paramilitary forces

1735. SHRI JITENDRA PRASADA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of regional headquarters, battalions, training centres and ancillary units of Assam Rifles as on 31.3.1986; and

(b) the number of regional headquarters, battalions, training centres and ancillary units of Border Security Force, Indo-Tibet Border Police, Central Reserve Police Force, and Central Industrial Security Force on 31.3.1986 ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b). The number of Regional Headquarters, Battalions, Training Centres and Ancillary Units in Assam Rifles, B. S. F., I. T. B. P., C. R. P. F. and C. I. S. F. as on 31.3.1986, is as follows :

	Regional Hqrs.	Bns.	Trg. Centres	Ancillary Units
Assam Rifles	7	25	1	12
BSF	24	85	4	30
ITBP	3	10	2	5
CRPF	19	83	5	33
CISF	9	*...	4	NIL

* CISF is structured on need-based pattern according to requirements of each undertaking. It stands inducted in 152 undertakings.

[English]

Steps to check pollution

1736. SHRI H. B. PATIL : Will the PRIME MINISTER be pleased to state :

(a) whether Government have conducted any study regarding pollution due to dust and microflora during harvesting;

(b) if so, the details thereof;

(c) whether Government have any scientific plan to check pollution caused by burning of agricultural residues like wheat-straw, rice husk and bagasse, etc; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) and (b). Yes, Sir; The results indicate high levels of dust during tillage of soil and incidence of microflora due to high moisture content in rice and groundnut.

(c) No, Sir.

(d) Does not arise.

Allocation to Kerala for Afforestation Programmes

1737. SHRI SURESH KURUP : Will the PRIME MINISTER be pleased to state :

(a) the amount allotted to Kerala for afforestation programme during the Sixth